

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/891(KB)2020
IA(I.B.C)/396(KB)2024,
IA(I.B.C)/342(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Applicant in IA 396/2024

Mr. Shaunak Mitra, Adv.]

Mr. Sidhartha Sharma, Adv.]

Mr. Rishav Dutt, Adv.]

Mr. A. Kataruk, Adv.]

Ms. Shweta Dubey, Adv.] For Monitoring Committee

ORDER

1. Ld.Counsel on both sides present.
2. Upon joint request by the parties, Post this matter on **06/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**